

and Auditor General thereon.

[Placed in Library. See No. LT-5193/87]

- (7) (i) Review by the Government on the working of the Hindustan Fertilizers Corporation Limited, for the year 1986-87.
- (ii) Annual Report of the Hindustan Fertilizers Corporation Limited, for the year 1986-87 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5194/87]

12.19 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd December, 1987, agreed without any amendment to the Railway Claims Tribunal Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 1st December, 1987."

RAILWAY CONVENTION COMMITTEE

Ninth Report

[*English*]

SHRI SUBHASH YADAV (Khargone) : I beg to present the Ninth Report (Hindi and English versions) of the Railway Convention Committee on "On-going Railway Line Projects".

PETITION RE : UNIFORMITY IN WAGES, PAYMENT OF PROVIDENT FUND ARREARS AND PROVISION OF HOUSE SITES TO BIDI WORKERS.

[*English*]

SHRI INDRAJIT GUPTA (Basirhat) : I beg to present a petition signed by Shri R.K. Ratnakar and others regarding uniformity in wages payment of provident fund arrears and provision of house-sites to Bidi workers.

12.20 hrs.

LOKPAL BILL

[*English*]

Extension of Time for Presentation of Report of Joint Committee

SHRI SOMNATH RATH (Aska) : I beg to move :

"That this House do further extend upto the last day of the Budget Session, 1988, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

SHRI SOMNATH CHATTERJEE (Bolpur) : How many extensions, Sir ?

MR. SPEAKER : I have told them that this is the last one. I am not going to give any further extensions.

The question is :

"That this House do further extend upto the last day of the Budget Session, 1988, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

*The motion was adopted.*